

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00580/2018

Jabalpur, this Thursday, the 03rd day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Kishore Mahulikar, S/o Late Shri Govind Rao Mahulikar, aged : 59 years, Occupation : Service – Posted as SSE/PW/GWL (under Suspension), R/o D-72, Gulmohar City, City Center, Gwalior (M.P.) 474011
-Applicant

(By Advocate – Shri Harsh Gupta)

V e r s u s

1. Union of India through its Secretary, Ministry of Railway, Govt. of India, North Block, New Delhi – 110001.
2. The General Manager, North Central Railway, Allahabad (U.P.) 211013.
3. The Divisional Rail Manager, (JHS), North Central Railway, Jhansi (U.P.) – 284003.
4. The Divisional Rail Manager (P), (JHS), North Central Railway, Jhansi (U.P.) – 284003.
5. The Senior Divisional Engineer, North, Jhansi (Disciplinary Authority), O/o DRM (W)'s Office JHS, North Central Railway, Jhansi (U.P.) – 284003.
6. Shri Anurag Yadav, The Senior Divisional Engineer, North, Jhansi (Disciplinary Authority), O/o DRM (W)'s Office JHS, North Central Railway, Jhansi (U.P.) – 284003.
7. The Asstt. Divisional Engineer, O/o ADEN, Gwalior (M.P.) – 474002.

8. Special Police Establishment, Lokayukat, Gwalior Division,
Gwalior (M.P.) 474007 - **Respondents**

(By Advocate – Shri Sapan Usrethe)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this
Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-